

(c) whether these Fishermen have since been released; and

(d) if not the steps proposed to get the Fishermen released?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) 61 Indian fishermen were taken into custody by Sri Lanka Government on 23rd September, 1973, not on 3rd September, 1973.

(b) According to Sri Lanka Government these fishermen were taken into custody as they were fishing in the territorial waters of Sri Lanka, less than one mile from the northern coast of Sri Lanka.

(c) The matter was taken up by the Government with the Sri Lanka Government through our High Commission in Colombo and the fishermen were immediately released.

(d) Does not arise.

Indo-Bhutan Boundary Strip Map

759. SHRI R. N. BARMAN;
SHRI M. S. SIVASWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the representatives of India and Bhutan have recently signed an "Indo-Bhutan Boundary Strip Map";

(b) whether the map will be made available to public; and

(c) if so, by which date?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) For some time past, Survey teams of both sides have been conducting surveys of the Indo-Bhutan boundary. Recently some strip maps relating to a portion of the demarcated boundary acceptable to both sides were signed

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by the representatives of India and Bhutan.

(b) Does not arise as the entire boundary has yet not been demarcated.

(c) Does not arise.

रोजगार दफ्तरों में रिकार्ड रखने के लिए मशीनों के प्रयोग का प्रस्ताव

760. श्री शिव कुमार शास्त्री : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रोजगार दफ्तरों में रिकार्ड रखने के लिये मशीनों का प्रयोग करने का प्रस्ताव है ; और

(ख) यदि हां, तो उक्त मशीनों के प्रयोग की आवश्यकता किन कारणों से पड़ी तथा उसके रोजगार दफ्तरों के कार्यक्रम में क्या सुधार होने की संभावना है ?

भ्रम मंत्रालय में उप-मंत्री (श्री बाल-गोविन्द वर्मा) : (क) और (ख) . नौकरी चाहने वालों और नियोजकों को शीघ्र तथा दक्षतापूर्ण सेवा प्रदान करने के लिये दिल्ली में रोजगार कार्यालयों की कार्य-संचालन विधि के यंत्रीकरण के संबंध में प्रयोग किया जा रहा है, ताकि अधिसूचित भागों के अनुरूप नौकरी चाहने वाले उम्मीदवारों का सम्प्रेषण किया जा सके ।

Supply of Road Rollers to Gujarat

761. SHRI D. P. JADEJA : Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Gujarat State has sent their requirements of road rollers; and

(b) if so, the action taken by Government to meet their requirements in full?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes Sir. The Gujarat Government placed two indents

on the D. G. S. & D. for supply of 57 and 100 road rollers during 1972-73 and 1973-74 respectively.

(b) In view of the limited production in the country, the demands of road rollers could not be met fully. The following allocations were made in favour of Gujarat Government giving due priority to their requirements:

Year	Allocations made
1972-73	33 Nos.
1973-74	53 Nos.

Demand of Copper and Brass in Jamnagar, Gujarat

762. SHRI D. P. JADEJA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is a great demand of copper and brass in Jamnagar in Gujarat State for manufacturing electric spare parts;

(b) whether there is also a great shortage of copper and brass in India; and

(c) the steps being taken by Government to meet the shortage?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). The information is being collected and will be laid on the Table of the House.

Reinstatement of Victimised Workers of TELCO and Tube Company, Jamshedpur.

763. SHRI BHOGENDRA JHA: Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred

Question No. 4998 on the 30th August, 1973 and state whether the promised high level discussions with the parties for out-of-court settlement have since, resulted in the reinstatement of the dismissed employees of TELCO and Tube Company, Jamshedpur and, if so, the number of employees since reinstated?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): Efforts by the State Government to resolve the matter are continuing.

Students Studying in U. K., U. S. A. and U.S.S.R.

764. SHRI BHOGENDRA JHA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5085 on the 30th August, 1973 and state:

(a) whether information regarding the total number of students studying in U.K., U.S.A. and U.S.S.R. has since been collected; and if so, the particulars thereof?

(b) whether there is any agreement with U.S.S.R. to the effect that only students sponsored by the Ministry of Education or I.S.C.U.S. can be admitted in any University there while in U.K. and U.S.A. any student can get admission if the University concerned so decides; and

(c) if so, the reasons for discrimination and if not, the actual state of affairs obtaining with regard to these three countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. The number of students studying in U.K., U.S.A. and U.S.S.R. during the last three years is given below:

Name of Country	1970	1971	1972
U.K.	Not available.	1897	1689
U.S.A.	5137	5683	4071
U.S.S.R.	99	98	91